

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.243 – IA/533(AHM)2024
ITEM No.244 – IA/668(AHM)2024
in
CP(IB)/40(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Sicer Inkera Private Limited
Vs.

Ramos Ceramic Private Limited

.....Applicant

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Amrish Gandhi, PCS a.w. Mr. Darshan Pathak,
For the Respondent : Mr. Arpit Singhvi a/w Adv. Mr. Vivek Singh Panwar-R-2
IRP :

ORDER

IA/533(AHM)2024

Resolution Professional present. Applicant is directed to serve copy of application to the respondent. Ld. Counsel for the respondent seeks time to file reply. He is directed to file the same within 4 days.

List for further consideration on 10.05.2024.

IA/668(AHM)2024

List for further consideration on 10.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)